

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.02.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.171/ BB/2018	For Final hearing	Sec 10 of I&B code	M/s Cryo- Save (India) Pvt Ltd	M S Viswanathan, K S Vadivelu Advocate		S A Associates R7

ADVOCATE FOR PETITIONER/s: ⁽ⁱ⁾ M.S. VISWANATHAN.
K.S. VADIVELU.

M. S. Viswanathan
K. S. Vadivelu

ADVOCATE FOR RESPONDENT/s:

9036022988 Sudhit B.S
Respondent No 10

B.S. Sudhit

Rana
Advocate for R8

Syeda Rana
7400445147
RBL Bank Ltd.

Rana


Savitha. S. patil
9620181838
for Kotak Mahindra Bank

S. patil

ORDER

Heard Shri M.S. Viswanathan and Shri K.S. Vadivelu, learned Counsel for the Petitioner and Shri B.S. Sudhir, learned Counsel for the R-10, Ms. Reena, learned Counsel for R-8, Ms. Syeda Rana for RBL Bank Limited and Ms. Saritha S. Patil for Kotak Mahindra Bank.

Learned Counsel for the Respondent requests time to file objections. Learned Counsel for the Respondents are directed to serve the copy of their objections to the other side well before the next date of hearing. As a last and final chance, post the case on **19.03.2019**.


Member (T)


Member (J)

Krishna
Verified


Court Officer